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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 59/NCLT/AHM/2017
With CA(CAA) No. 11/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Bhanderi Corporation Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MOHIT GUPTA	ADVOCATE	PETITIONER	<i>Mohit</i>
2.				

ORDER

Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Petitioner.

Proof of publication filed.

Petitioner filed affidavit pursuant to the representation of CCI.

Proof of service of notice on statutory authorities filed.

List the matter on 10.09.2017.

B. R. B. 30/8/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.